



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Jammu, the 26th, February 2019

SRO 135.- In exercise of the powers conferred by Sub-section (1) of Section 3 of the Jammu & Kashmir Ancient Monuments Preservation Act, Samvat, 1977(1920-AD) Act No. V of 1977, the Government on the recommendations of the Director, Archives, Archaeology & Museums, Jammu and Kashmir hereby intends to declare the following sites as "State Protected Monument" within the meaning of the said Act.

i. **Chiktankhar (District Kargil)**

Khasra No.	Name of the owner	Total land	Status of the land
Nil	Sarkar	14.10 kanal as per site	Beruneline (unmeasured state land) where ruins of Chiktankhar still exist

ii. **Rock Carving of lord Buddha (Lankharchay, Sankoo, District, Kargil)**

Khasra No.	Name of the owner	Total land	Status of the land
157 min	State land	03 Marlas	Garamumkin Chattan

Further in pursuance of Sub-Section (2) of Section 3 of the said Act, objections are invited from the general public to aforesaid proposal, which shall reach to the Commissioner/Secretary to the Government, Department of Culture, within a period of two months from the date of issuance/publication of this notification in the newspaper or fixation of this notification at a conspicuous place on the Monument.

By order of the Government of Jammu & Kashmir

Sd/-

(Mohammad Saleem Shishgar)

Commissioner/Secretary to the Government
Department of Culture

No: Cul/Arch/27/2018

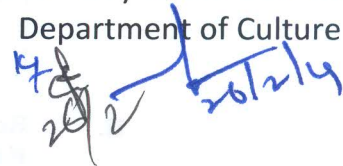
Dated: 26 -02-2019

Copy to the:

1. Principal Secretary to the Hon'ble Governor.
2. Commissioner/Secretary to the Government, Revenue Department
3. Divisional Commissioner, Ladakh.
4. Secretary to the Government , Department of Law, Justice & PA
5. Secretary to the Government , Ladakh Affairs Department.
6. Deputy Commissioner, Kargil.
7. Director information, J&K.
8. Director, Archives, Archaeology & Museums, J&K Jammu. He is requested to kindly fix up a copy of notification in the conspicuous place or near the Monument for the view of general public to invite objections if any. He may also get the notification published in the local newspaper of Ladakh Division.
9. General Manager, Government Press, Srinagar for publication in Government Gazette.
10. OSD to the Advisor (G) to the Hon'ble Governor.
11. Private Secretary to Commissioner/Secretary to the Government Department of Culture.
12. Stock file/ SRO file.


(Muni Lal Sharma) 26/02/19

Under Secretary to the Government
Department of Culture


H.S. 26/2/19